

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/03/2018 AT 10.30 AM ON 24-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/6/IB/2018

PETITION NUMBER : CP/540/ (IB)/2017

NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD

NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK & 3 ORS

UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	Art. R for [K. Manoj Mevan]	Counsel for Applicant	Art. R
	Ravi Raghav JM LEAD	Counsel for R 4	Ravi
	Edward James Giril Arunachal Magalath	Counsel for CB	EJ

ORDER

Counsel for Applicant present. Counsel for Corporate Debtor present. Counsel for R4 present. At request of both sides, the matter is adjourned. Put up on 30.07.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)